

(d) The Lord Jagannath Temple, Puri is inspected frequently by the expert and officials of the Archaeological Survey of India posted at Puri, Bhubaneswar, New Delhi and Dehra CKin to ensure its proper maintenance and preservation.

(e) The following steps have been taken to conserve this ancient temple complex.

(i) action has been initiated to conserve the damaged part of the amalaka.

(ii) removal of accretionary plaster from the surface of the main temple for exposing the sculptured surface as well as to locate cracks if any.

(iii) replacement of corroded iron clamps/dowels with non-corrosive ones wherever necessary from the temple structure.

(iv) grouting of cracks/fissures on the structure with suitable material.

(v) chemical cleaning and preservation.

(vi) providing watch and ward and supervisory/technical staff for the proper maintenance and preservation of the monument.

Violation of admission guidelines by Colleges in Delhi

44. SHRI KRISHNA KUMAR BIRLA: Will the PRIME MINISTER be pleased to state:

(a) whether Government's attention has been drawn to the report v/hich appeared in the Hindustan Times regarding utter disregard by the various Delhi Colleges of the guidelines/recommendations of the Advisory Com' mittee for admission in Delhi University; and

(b) if so, what corrective measures have been taken by Government to rectify the injustice done to the students seeking admissions in the Colleges?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) and (b) N According to the information furnish--ed by the University of Delhi, it is not true that the Colleges are showing utter disregard for guidelines/recom- w mendations of the Advisory Committee for admissions in Delhi University. However, there have been cases of grievances of individual students regarding refusal of admission at different places. The University has set up a Grievances Committee for redressal of individual grievances of students in regard to admission in Colleges. The cases brought before the Committee have been examined in the light of the relevant o provisions of the Rules and most of the grievances have been redressed.

नैनीताल में आयोजित कैम्प में एक एन. सी. सी. कैडेट की मृत्यु

45. श्रीमती सूर्यकांत पाटील : क्या प्रधान मंत्री यह बताने की पा करेंगे कि:

(क) क्या यह सच है कि डी.ए.वी. स्कूल, दिल्ली का राजेश कुमार नाम का एक एन. सी. सी. कैडेट 30 मई, 1990 को नैनीताल में चल रहे एन. सी. सी. कैम्प के दौरान एक अन्य ड्यूटी हुए कैडेट को बचाने के प्रयास में अपनी जान से हाथ धो बैठा ; और

(ख) यदि हां, तो इस बहादुर कैडेट के बचतारा माता पिता को सरकार ने क्या सहायता प्रदान की है और क्या वह उसे मरणोपरान्त बहादुरी पुरस्कार दिये जाने की मित्रारिण करने का विचार रखती है ; यदि हां, तो उसका ब्यौरा क्या है ?

रक्षा मंत्रालय में राज्य मंत्री (डा. राजा रमन्ना) : (क) जी, हां ।

(ख) अभी इस संबंध में कोई निर्णय नहीं लिया गया है ।

Funds for beautification of Mosques

46. SHRI S. S. AHLUWALIA: Will the PRIME MINISTER be pleased to state:

(a) whether the ban on using the Archaeological Survey of India maintained historical Mosques for holding congregations to offer Friday 'Namaz' has been lifted; if so, since when;

(b) whether it is a fact that a special fund has been granted for beautification of Delhi's Jama Masjid by the present Government;

(c) if so, the amount of said grant and the total sum disbursed and spent therefrom upto June 30, 1990;

(d) whether Government are considering to grant such additional funds for beautification of any other mosques of historical importance in other parts of the country; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) No,

Sir.

(b) and (c) During 1990-91 a sum of Rs. 3.5 lakhs has been allocated for the conservation of Jama Masjid, Delhi and upto June 30, 1990 a sum of Rs. 97,298.00 has been spent for the purpose.

(d) No, Sir.

(e) Does not arise.

Cost incurred on INSAT-ID project

47. SHRI S. S. AHLUWALIA: Will the PRIME MINISTER be pleased to state:

(a) what is the total cost incurred by Government on INSAT-ID project;

(b) whether the Satellite has been commissioned for commercial operations; and

(c) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (PROF. M. G. K. MENON):

(a) The approved outlay for INSAT-ID Project is Rs. 192.19 crores.

(b) Yes, Sir.

(c) INSAT-ID will provide the continuity of all vital Satellite based services in the area of Telecommunications, nation-wide TV and Radio Broadcasting, Meteorology and disaster warning which INSAT-IB has been providing so far.

50 प्रतिशत अंक प्राप्त करने वाले छात्रों का प्रवेश

48. डा. अब्दुल ग़ुलाम खान : क्या प्रधान मंत्री यह बताने की इच्छा करेंगे कि :

(क) क्या सरकार 50 प्रतिशत अथवा उससे अधिक अंक प्राप्त करने वाले सभी छात्रों को आगे पढ़ने के लिये विभिन्न महाविद्यालयों में प्रवेश दिलाने के प्रश्न पर विचार कर रही है, यदि हाँ, तो इस संबंध में क्या व्यवस्था की जा रही है और यदि नहीं तो ऐसे छात्रों के लिये क्या योजनाएँ हैं ; और

(ख) छात्रों को प्रवेश लेने में पेश आने वाली कठिनाइयों को दूर करने के लिये सरकार द्वारा क्या कदम उठाये जा रहे हैं ?

मानव संसाधन विकास मंत्रालय में राज्य मंत्री (श्री चिमनभाई मेहता) : (क) और (ख) संबंधित विविध विद्यालयों द्वारा अनेक पाठ्यक्रमों के लिए न्यूनतम योग्यता अंकों सहित कालेजों के लिए प्रवेश नीति निर्धारित की जाती है। अतिरिक्त प्रवेश प्रदान करने के लिए, आवश्यकता होने पर, और अधिक नए कालेज खोलने का निर्णय भी सम्बद्ध